

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 257 of 2013**

**Dated : 19<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Power Grid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**C.E.R.C. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**

**Counsel for the Respondent(s) :**

**ORDER/MENTIONING**

The present appeal is taken up today on being mentioned by Mr. M.G. Ramachandran, learned counsel appearing for the appellant and learned counsel for the respondent. It is submitted by the learned counsel that it would be convenient to both the parties if the present matter is posted for hearing on 13<sup>th</sup> March, 2014 instead of 11<sup>th</sup> March, 2014.

Accordingly, the matter is now posted for hearing on **13<sup>th</sup> March, 2014**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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